

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

48

C.P No. 24/(MAH)/2017
CA No. 221/2017

CORAM:

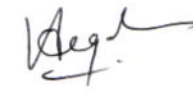
Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2017

NAME OF THE PARTIES: Mr. IVEM Advisory Services Pvt. Ltd.
V/s.
M/s. Mayurpankh Properties Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241-244 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Deepakar Kiringston	Advocate for Noticee no. 3 & 4	
2.	Adv. Vishal Hegde	Advocate for Noticee no. 1 & 2	
3.	Adv. Nidhi Chheda i/b Subir Kumar	Advocate for Respondent Nos. 14 & 15	
4.	Adv. Sanjeev Malik with Adv. Shivangi Vaid	Respondent Nos. 1, 10, 11	
5.	Adv. Nandini Chitthal a/w Tarune Jaiswal i/b. M. Humranwala	for Petitioners/ Applicant	
6.	Adv. Aditya Sukdeo a/w Adv. Shankar Kumar	for Respondent. 13 I C I C I	

Contd.....2

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ORDER

MA No. 221/2017 IN CP 24/241-244/NCLT/MB/MAH/2017

At request of the Applicant's Counsel, list this matter on 21.07.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)